NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------------------|---|
| CP 127/16 | TP 63/17 | Hearing | 433(e) / 433(f) | Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others |

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

Y.V. SREENIVASOGODDA YV Speenivassfondo Adv 9160331320

Respondent

Counsel for petitioner is present. Counsel for Respondent is also present. Counsel for respondent requested time to file objections. Counsel for petitioner reported that she has already filed Form-5. Registry is directed to check and put up note.

List it on 22.09.2017. Counsel for respondent reported that the matter is likely to be settled.

MEMBER (J)

MEMBER (T)